

# BUSINESS ADVISORY COMMITTEE

## Thirty-Seventh Report

(*Second Lok Sabha*)

The Business Advisory Committee held a sitting on Thursday, the 16th April, 1959.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:

1. The Finance Bill, 1959 . . . . . 15 hours
2. The Indian Lighthouse (Amendment) Bill, 1959 . . . . . 1 hour
3. The Coal Grading Board (Repeal) Bill, 1959 . . . . . 1 hour
4. The State Bank of India (Subsidiary Banks), 1959 . . . . . 4 hours (For reference to Select Committee)
5. The State Bank of India (Amendment) Bill, 1959 . . . . . 3 hours (For reference to Select Committee)
6. The Banking Companies (Amendment) Bill, 1959 . . . . . 4 hours (For reference to Select Committee)
7. The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1959 . . . . . 3 hours
8. The Cost and Works Accountants Bill, 1959, as passed by Rajya Sabha . . . . . 5 hours
9. The Census (Amendment) Bill, 1959 (Pending in Rajya Sabha) . . . . . 1 hour
10. Resolution regarding continuance in force of the recommendations of the Railway Convention Committee, 1954, governing the arrangements between railway finance and general finance upto the 31st March, 1961 . . . . . 4 hours

- 11. Motion regarding Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1957-58, laid on the Table of the House on the 9th December, 1958 . . . . . 6 hours
- 12. Motion regarding Eighth Report of the Union Public Service Commission laid on the Table of the House on the 24th November, 1958 . . . . . 4 hours
- 13. Motion regarding Report of the University Grants Commission for the period April 1957—March, 1958 laid on the Table of the House on the 17th February, 1959 . . . . . 4 hours
- 14. No-Day-Yet-Named Motions to be moved by :
  - (1) Shri Chintamani Panigrahi regarding First Annual Report of the Orissa Mining Corporation (Private) Limited 1957, laid on the Table of the House on the 16th February, 1959 . . . . . 1 hour
  - (2) Shri S. Easwara Iyer and others regarding Fourteenth Report of the Law Commission on the Reform of Judicial Administration (Volumes I and II) laid on the Table of the House on the 25th February, 1959 . . . . . 2½ hours
  - (3) Shri N. R. M. Swamy regarding Annual Report of the Neyveli Lignite Corporation (Private) Limited for the year 1957-58 and review by the Government of the Report, laid on the Table of the House on the 25th February, 1959 . . . . . 2 hours
  - (4) Sarvashri Braj Raj Singh and Ram Sewak Yadav regarding Report of the Backward Classes Commission, laid on the Table of the House on the 3rd September, 1958 . . . . . 2 hours
  - (5) Shri K. T. K. Tangamani regarding the Report of the Indian Government Delegation to the 41st (Maritime) Session of the International Labour Conference held at Geneva in April-May 1958, laid on the Table of the House on the 29th November, 1958 . . . . . 2 hours
  - (6) Shri Rajendra Singh and others regarding the Annual Report of the Registrar of Newspapers for India for the year 1957, laid on the Table of the House on the 9th September, 1958 . . . . . 1½ hours

- (7) Sarvashri Naushir Bharucha and K.T.K. Tangamani regarding Summary of Proceedings of the Sixteenth Session of the Indian Labour Conference, laid on the Table of the House on the 11th August, 1958 . . . . . 2 hours
- (8) Shri K. K. Warrior and others regarding Annual Report of the Hindustan Machine Tools (Private) Limited for the year 1957-58, laid on the Table of the House on the 22nd September, 1958. . . . . 2 hours
- (9) Shri Ram Krishan Gupta regarding Annual Report on the working and administration of the Companies Act, 1956 for the year 1957-58, laid on the Table of the House on the 19th March, 1959 . . . . . 2 hours
- (10) Shri Ram Krishan Gupta and others regarding Report of the Life Insurance Corporation of India for the period from 1st September, 1956 to 31st December, 1957 laid on the Table of the House on the 13th March, 1959 . . . . . 2 hours
- (11) Shri Ram Krishan Gupta and others regarding Annual Report of Hindustan Shipyard (Private) Limited for the year 1957-58 along with the Audited Accounts, laid on the Table of the House on the 31st March, 1959 . . . . . 2 hours
- (12) Shri Vidya Charan Shukla regarding Annual Report of the National Coal Development Corporation (Private) Ltd. for the year 1957-58, laid on the Table of the House on the 17th February, 1959 . . . . . 2 hours

15. Motions for modification of the Central Civil Services (Conduct) Rules, 1955 to be moved by Shri S. M. Banerjee and others . . . . . 2 hours

3. The Committee also recommend that till passing of the Finance Bill, 1959, the House may, on days when there are sittings, continue to sit from 11 A.M. to 6 P.M.